

Parliament, Shri Narayan Kar were coming back after attending a mass meeting at Belonia. They were attacked by several miscreants. Their car was attacked. Several of them were seriously injured. This type of thing is not now in Tripura. The party offices belonging to the Opposition parties are being attacked. Freedom of Press is being transgressed there. The entire article 19 of the Constitution, that is, Freedom of Speech, Freedom of Assembly, etc., is being trampled there. It is the primary responsibility of the Government there to maintain law and order but it is doing nothing. Even TADA, the black Act is being invoked against Opposition members. So, I would like to draw the attention of the Home Ministry to this. Shri Jacob is here. He must make a statement on the things that are going on there.

*SHRI SUBASH CHANDRA NAYAK (Kalahandi): Mr. Deputy Speaker, Sir,

I would like to draw the attention of the Govt. to some serious problems in my district. Now, there is no law and order in Kalahandi district in Orissa. Law and order is getting deteriorated there every day. The entire police department in that district is working on political influence.

It is regrettable that the police department is involved in the legal precious stones deal and collection of donation. Apart from this they are adopting vindictive attitude towards the public and political party workers. Even the Member of Parliament and his family members are not spared. I shall be failing in my duty if I do not draw the attention of the House through you about the attitude of the police towards me and my family members. It is unfortunate that the police party searched my house twice on 11th June, 1992 when I was at New Delhi. At that time my old and sick parent were living in the house. They were treated by the local doctor.

The police has not given any information to me regarding this.

My supporters were harassed by the police at the time of last Panchayat election. They harassed the youth leaders who supported me at the time of recounting of votes. But I feel that they are not involved in any kind of unlawful activity. Then the police wanted to search my brother at my house in order to implicate him in false cases. Finally they searched my house again and again in my absence on the plea that my brother was wanted in some cases.

Sir, prior to that incident, I had informed Hon'ble Home Minister Shri S.B. Chavan in a letter dated 30.3.92 regarding the activities of Kalahandi police. I had demanded in my letter to restore law and order in Kalahandi. The Hon'ble Union Home Minister had assured me to take necessary action in the matter. Perhaps the local police came to know about my communication to the Home Minister. After that they made plan to harass me and my supporters.

I urge the Govt. to see that such injustice is not done to any Member, his family members or the supporters. This attitude and action of the police is illegal and anti-constitutional. As such, I demand that action should be taken against the police officials who are involved in all these vindictive activities.

I draw the attention of the Hon'ble Prime Minister, Home Minister and Hon'ble Speaker through you for giving me due protection said negotiate with the State Government, Orissa for necessary action in this regard.

[Translation]

SHRI RABI RAY (Kendrapada): Mr. Deputy Speaker, Sir, I would like to draw

your attention towards a very important issue. Shri Jacob and Shri Sharad Pawar are present in the House and I would like them to listen carefully. The Myanmar Army intruded into the Indian territory in Mizoram and attacked the civilian population there. This matter was reported by only one newspaper in Delhi, through you, I would like to inform the House and also the hon. Minister that few days back Myanmar troops intruded into Indian territory, chasing a pro-democracy student leader who has taken refuge in a border town in Mizoram. The Chief Minister of Mizoram has stated that Myanmar troops intruded into Indian territory chasing the pro-democracy student leaders and supporters of Aung Sang Sue Kyi, who have taken refuge in India and beat them up. These border violations have been taking place regularly and newspapers have reported that the State Chief Minister has had discussions with Shri Jacob in this regard. I would like to know from Shri Jacob and Shri Pawar as to why no action has been taken so far in this regard. The Chief Minister is crying hoarse that the Myanmar Army is repeatedly violating our border and beating up our citizens. This is a very serious issue and I would like to know whether the Government will pay attention to it? Shri Jacob and Shri Sharad Pawar should take both the House and the nation into confidence and make a statement in this regard. This is a question which requires immediate response from the Government.

(Interruptions)

[English]

SHRI AMAL DATTA (Diamond Harbour): Sir, have you seen the latest report about Bofors? *(Interruptions)*

SHRI NIRMAL KANTI CHATTERJEE (Dum Dum): Sir, I have given notice to raise an important matter. Please allow me. *(Interruptions)*

SHRI SOMNATH CHATTERJEE (Bolpur): I want to know whether the hon. Defence Minister is aware of what has been mentioned by Shri Rabi Ray. I want to know whether any action on diplomatic front been taken or not. *(Interruptions)*

SHRI CHANDRA SHEKHAR (Ballia): Sir, Shri Rabi Ray has raised this question. The Government should say something on this issue. All matters should not be brushed aside. *(Interruptions)* You must say something on such important issues. You cannot keep quiet on all issues. *(Interruptions)*

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): Sir, what the hon. Member Shri Rabi Ray raised here is a matter that has been brought to my notice. We have also taken immediate steps to see that such things do not happen again. The army might have entered and immediately gone back. *(Interruptions)*

SHRI RABI RAY: Please tell us as to how any times they have entered into our territory. Please tell us as to how many times the Myanmar army came to our territory and beat Indian nationals.

SHRI M.M. JACOB: If you want a full statement on the events and occurrences on the borders of Mizoram and Myanmar, I am prepared to come back to this House with a statement on what is happening. It may not be correct on my part to give incomplete information. *(Interruptions)*

SHRI SOMNATH CHATTERJEE: Why do they not know the details fully?

SHRI CHANDRA SHEKHAR: Sir, we should know as to when the Government of India was informed about this matter. It

should not be treated in a very light manner. A foreign army enters our territory, beats our citizens - according to Shri Rabi Ray, not once, twice, thrice but many times - and the hon. Minister of State says that he is collecting information about it. How long will he take to collect the information? Because it is almost an invasion of Indian territory and the matter should have been brought by the Government themselves before the House and before the country. But I do not know, at least the Minister should tell the House as to when he was informed by the Chief Minister of Mizoram and what actions have been taken so far, whether our Army has been alerted or at least the Border Security Force has been alerted there, what has been the Foreign Office doing on this matter. It is not the only question that the Home Minister will come back again to the House, but what was being done by the foreign Ministry, by the Home Ministry and by the Defence Ministry on a matter of such a serious nature, and they should categorically say when the matter was brought to their notice.

SHRI SOMNATH CHATTERJEE: They must know at least whether any such incident has occurred or not. He said he is collecting the information.

SHRI M.M. JACOB: I did not say I am collecting the information. The Chief Minister talked to me about this, I alerted the Security Force at the border and the Border Security Force have seized of the matter and we have seen that nothing will take place. (*Interruptions*)

SHRI SOMNATH CHATTERJEE: Diplomatically has it been taken up?

SHRI CHANDRA JEET YADAV (Azamgarh): It is not the question that the Border Security Force has been alerted. Categorically we would like to know whether the Government of Myanmar. Whether it has been taken up with the Myanmar Government

or not that is what we would like to know, not that we have alerted our Border Security Force. (*Interruptions*)

[*Translation*]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Deputy Speaker, Sir, none other than the Chief Minister himself had informed him that foreign armies intruding into our territory and abducting our citizens. I would like to know the action taken by the Government in this regard.

[*English*]

SHRI CHANDRA SHEKHAR: Mr. Deputy-Speaker, in these matters there should be some sense of responsibility. We want to know what the Foreign Ministry has done in this matter because the immediate question relates to the Foreign Ministry, whether the Burmese Ambassador was called in and a protest was lodged and if something was serious, whether the Defence Ministry was informed of this matter because the Defence Ministry comes then; after the information was given by the Home Ministry, whether the Foreign Minister or the I do not know who is the foreign Minister these days, Mr. Faleriro or somebody — whether the Prime Minister has taken up this matter at what level and if he has not taken up the matter at that level, there should be some limit to think because they must not make fun of every serious matter. Just now Mr. Rabi Ray was asking the question whether you have invited the Japanese to have a township in this country. Is it not against the honour of this country? The Prime Minister made some remark and the whole House laughed about it. In this very House there was a proposal to have Auroville in Pondicherry and the House debated this matter for a long time as to how such a thing can happen. You go to the foreign country and say, 'Come and establish a township in this country. There is a peculiar definition which is being given to this nation

by this Government about the honour and dignity of this nation. And on this matter also I sympathise with Mr. Jacob. What he can do about it? If the Foreign Minister has not taken up the matter, the Foreign Minister should make a statement because Myanmar or what the name is, I do not know - Burma. There is a dictatorship there, they are not allowing the democracy to flourish there, the whole world is keeping mum. Not only they are satisfied by having autocratic rule in Burma, they are trying to impose their rule in Mizoram and in India, and the Government of India is keeping quiet over this matter.

SHRI CHANDRA JEET YADAV: What is the response of the Government? It is a serious matter, Mr. Deputy-Speaker. I fully remember that the government of India has made an announcement and their sympathy is with the pro-democracy movement in Myanmar, they have supported the movement and the boys who are participating in that are being beaten in our territory, our citizens are being beaten. We would like to know whether the Government of India has taken up this matter with the Government of Myanmar or not. They must come and tell us right now. (*Interruptions*)

SHRI SOMNATH CHATTERJEE: The Senior Cabinet Ministers are here, they must respond. (*Interruptions*)

[*Translation*]

SHRI RABI RAY: Mr. Deputy Speaker, Sir, it is a very serious issue and the House must be taken into confidence on it. You can give a direction in this regard. Before the House is adjourned the hon. Minister must make a statement on it. (*Interruptions*)

[*English*]

SHRI AMAL DATTA: He should be able to tell this to the House. This has happened

on the border and the Army must be very much there.

SHRI M.M. JACOB: I am prepared to come before the House and make a statement. But before that, I will have to get in touch with both the Ministries also to find out what action they have taken as a follow up. So, I may require some time for it, if possible today, otherwise tomorrow.

[*English*]

SHRI SOMNATH CHATTERJEE: This is a totally non-functioning Government in this country.

MR. DEPUTY SPEAKER: The Minister has assured the House that in consideration with his colleagues, he will come back to the House either today or tomorrow.

[*Translation*]

SHRI RAM NAIK (Bombay North): Mr. Deputy Speaker, Sir, I would like to draw the attention of the hon. Minister of Human Resource Development, Shri Arjun Singh and the hon. Minister of State in the Ministry of Home Affairs, Shri M.M. Jacob towards a very important issue.

Quite a few awards are announced by the Sahitya Academy for the publication of outstanding creative books and poems in various Indian languages. Recently an award was announced for the Punjabi publication "Chhanna Di Rai". But it has created some controversy and a few unwanted remarks have been made about the late Prime Minister, Shrimati Indira Gandhi. This is also our view point that all these are not in good taste but the Government can at least look again at the disturbing lines contained in the book. The Sahitya Academy has issued a statement in this regard, but the factual position is not clear to us and that's why on